## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 189/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

Name of the Company:

Mazda Agencies through POA

(Mr. Nimish Desai)

V/s.

Hemant Plastics & Chemicals Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptdy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

1. PANS. GODIAWALA

AD VOCATE PETITIONER Muliceulu

2. Jaimin K. Dave

Advocate Respondent De

Learned Advocate Mr. Pavan Godiawala present for Operational Creditor/Petitioner. Learned Advocate Mr. Jaimin Dave present for Respondent.

List the matter along with IA 8/2018 on 22.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 09th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL